

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 161**  
ANSWERED ON- 22/07/2024

**Monitoring of Pvt. University**

**161 Shri Rahul Kaswan:**

Will the Minister of EDUCATION be pleased to state:

- (a) the details of the number of Private Universities operating in the State of Rajasthan, particularly in Churu Parliamentary Constituency;
- (b) the details of the monitoring mechanism in place to keep a check on Private Universities operating in the country, particularly in the State of Rajasthan; and
- (c) the mechanism to identify these Private Universities and their operations?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(DR. SUKANTA MAJUMDAR)

(a): As informed by University Grants Commission (UGC), there are 53 Private Universities in the State of Rajasthan, including Churu district. A list of such Universities may be accessed at [https://www.education.gov.in/parl\\_ques](https://www.education.gov.in/parl_ques).

(b) & (c): The Private Universities are self-financing Universities established by the Act of the concerned State Legislatures. The names of Universities are included in the list of Universities, as maintained by UGC, as per Section 2(f) of UGC Act 1956 on receipt of the Act as passed by the concerned State legislature.

The Private universities are regulated by UGC (Establishment of and Maintenance of Standards in Private Universities) Regulations, 2003. As per Clause 3.4 of these Regulations, a Private University shall fulfil the minimum criteria in terms of programmes, faculty, infrastructural facilities, financial viability, etc., as laid down from time to time by the UGC and other concerned statutory bodies.

Under Clause 4 of UGC (Establishment of and Maintenance of Standards in Private Universities) Regulations, 2003, the UGC may cause periodic inspection of the Private University and its off-campus centre(s), study centre(s), off-shore campus(es) etc. offering its programmes.

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